

Insurance coverage to PMJDY account holders

1028. SHRI SUSHIL KUMAR GUPTA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any plan to expand the scheme to provide insurance coverage to Pradhan Mantri Jan Dhan Yojana (PMJDY) accounts holders; and
- (b) if so, how banks are likely to be equipped to identify the eligible PMJDY accounts holder?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Under Pradhan Mantri Jan-Dhan Yojana (PMJDY), a free RuPay debit card is provided to the PMJDY account holders with inbuilt accident insurance cover of Rs. 1 lakh. This coverage amount has since been raised from ₹ 1 lakh to ₹ 2 lakh to PMJDY accounts opened after 28.08.2018.

All eligible and willing PMJDY account-holders can enroll under Pradhan Mantri Suraksha Bima Yojana (PMSBY) and Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY). Under PMSBY, accident insurance coverage of ₹ 2 lakh is provided to enrolled beneficiaries in the age group of 18 years to 70 years with an annual premium of ₹ 12 only through auto-debit from bank account with express consent of the account holder. Under PMJJBY, life insurance coverage of ₹ 2 lakh is provided to enrolled beneficiaries in the age group of 18 years to 50 years for an annual premium of ₹ 330 through auto debit from bank account with express consent of the account holder.

Amendment to Fugitive Economic Offenders Act

1029. SHRI K.J. ALPHONS: Will the Minister of FINANCE be pleased to state:

- (a) whether there is a proposal to amend the Fugitive Economic Offenders Act;
- (b) the provisions proposed to be amended; and
- (c) the details of action taken against fugitives so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) No, Sir.

(c) The Directorate of Enforcement has informed that the Directorate has filed applications under the Fugitive Economic Offenders Act, 2018 against 11 persons, out of which 02 persons have been declared as Fugitive Economic Offenders by the Court.